

IN THE HIGH COURT OF BOMBAY AT GOA**LD-VC-CW-100-2020****M/s. Despamont**

.....

Petitioner**V e r s u s****State of Goa & Others**

.....

Respondents

Mr. Iftikhar Agha, Advocate for the Petitioner.

Mr. G. Shetye, Addl. Government Advocate for the Respondent nos.1 to 3.

CORAM: DAMA SESHADRI NAIDU, J.**DATE: 23rd JULY, 2020.****ORDER:**

The learned Additional Government Advocate seeks time to get instructions. The learned counsel on either side agree that the matter presents a pure question of law and can be disposed of at the admission stage.

2. Post the matter on 30/7/2020.

DAMA SESHADRI NAIDU, J.**AP/-**